GOVERNMENT OF TELANGANA ABSTRACT

Agriculture and Co-operation Department – Agricultural Marketing Department – Renewal of Trader Licenses due on or before 31.3.2020 in the Agricultural Market Committees in the State – Extension of time granted upto 30.6.2020 to renew the Trader licenses without late fee due to lockdown in the State - Orders – Issued.

AGRICULTURE AND CO-OPERATION (MKTG.II) DEPARTMENT

G.O.Rt.No. 174 Dated: 15-04-2020

Read:-

From the Director of Agricultural Marketing, Hyderabad, Lr.No.Projects/7391/2018, Dt.03.04.2020.

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ORDER:-

In the circumstance reported by the Director of Agricultural Marketing, Hyderabad in the letter read above, Government after careful examination of the matter, hereby extend the time for renewal of the Trader Licenses upto 30.6.2020 in respect of trader licenses due for renew on or before 31.3.2020. The late fee prescribed under sub-rule (6) of rule 48 of Telangana (Agricultural Produce & Livestock) Market Rules, 1969 shall be waived off upto 30.6.2020 in view of lockdown due to prevailing circumstances of COVID-19 in the State.

2. The Director of Agricultural Marketing, Hyderabad shall take further necessary action in the matter.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF TELANGANA)

Dr. B. JANARDHAN REDDY,
APC & SECRETARY TO GOVERNMENT.

To

The Director of Agricultural Marketing, Hyderabad.

//FORWARDED BY ORDER//

SECTION OFFICER